

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

EXCISE Appeal No. 10361 of 2014- DB

(Arising out of OIO-AHM-EXCUS-001-003-13-14 dated 29/10/2013 passed by Commissioner of Central Excise-AHMEDABAD-I)

Prem Mansukhani

.....Appellant

Director Of M/s Precision Rotogravure Pvt Ltd
Plot No.4404,phase-iv,gidc,vatva,
Ahmedabad

VERSUS

Commissioner of C.E.-Ahmedabad-i

.....Respondent

C. Ex Bhavan,
Nr Panjrapole & Polytechnic, Ambavadi,
Ahmedabad, Gujarat- 380015

APPEARANCE:

Shri Devashish K Trivedi, Advocate appeared for the Appellant

Shri Anoop Kumar Mudvel, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C.L.MAHAR**

DATE OF HEARING: 20.02.2024

DATE OF DECISION: 23.04.2024

The appeal is disposed of. For order, see order of date in EXCISE Appeal No. 10360 of 2014.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C.L.MAHAR)
MEMBER (TECHNICAL)**

Raksha